Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting due for 15.11.2012 but actually held on 22.11.2012

The meeting No.32/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) due for 15.11.2012 but actually held on 22.11.2012 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., T.C., Noida
2.	Shri Nand Lal, Sr. D.O.	DIPP
3.	Shri K.C. Meena, Dy. DGFT	DGFT
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri J.D. Giri, Vice President	AEPC
6.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.32/AM-13 dated 15.11.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 32/84-ALC3/2012 MEETING DATE : 15.11.2012

Case No.:26/22/84-ALC3/2012	Party Name: S. L. BANTHIA TEXTILES	Meet No/Date:32/84-ALC3/2012	Status:
	INDUSTRIES PVT. LTD.,	15.11.2012	Approved

HQ File :01/84/050/00216/AM13/	RLA File :52/24/040/00015/AM13/	Lic.No/Date:5210038722	
		16.07.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/83/2012-13/Hosiery dated 26.11.2012 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Polyester BLK Silver 2	1,50,000	Polyester grey (AA) Poly lining	1,57,500 Meters
	time special coating fabric,	Meters	fabric grey)(Non-texturised),	(2,92,005 Sq.
	GSM-66+/-10%		GSM-55+/-10%	meters)
	(2,78,130 Sq. meters)		Acrylic (TOA SA 110LHM/AR	1113 Kgs. (@
			12C)	0.006 Kg/sq.
				meter)
			Cross linker TOA AC	265 Kgs.
			503/CL12	
			Less sticky agent AL66	354 Kgs.
			Floro carbon WR 72/OR	835 Kgs. (@
				0.003 Kg/sq.
				meter)
			Black pigment (CBL-20)	295 Kgs.
			Toulene	6793 Kgs.
			Silver past (Aluminium # 350)	1414 Kgs.
			Disperse dyes	367 Kgs. @ 2%
2.	Polyester BLK Silver 1	1,50,000	Acrylic (TOA SA 110LHM/AR	754 Kgs. (@
	time special coating fabric,	Meter	12C)	0.003 Kg/sq.
	GSM-59+/-10%			meter)
	(2,51,460 Sq. meters)		Cross linker TOA AC	177 Kgs.
			503/CL12	

			Less sticky agent AL66	235 Kgs.
			Floro carbon WR 72/OR	593 Kgs.
			Black pigment (CBL-20)	295 Kgs.
			Toulene	4600 Kgs.
			Silver past (Aluminium # 350)	710 Kgs.
			Disperse dyes	297 Kgs.
			100% Poly FDY yarn	16,320 Kgs.
3.	Nylon BLK Silver 2 time	6,00,000	Acrylic (TOA SA 110LHM/AR	6300 Kgs. (@
	special coating fabric,	Meters	12C)	0.006 Kg/sq.
	GSM-66+/-0%			meter)
	(10,50,000 Sq. meters)		Cross linker TOA AC	1060 Kgs.
			503/CL12	
			Less sticky agent AL66	1415 Kgs.
			Floro carbon WR 72/OR	4738 Kgs.
			Black pigment (CBL-20)	1178 Kgs.
			Toulene	27,175 Kgs.
			Silver past (Aluminium # 350)	5657 Kgs.
			Nylon grey (100% Nylon grey	6,66,657 Meters
			fabrics), GSM-50+/-10%	(11,68,400 Sq.
				meters)
			Acid dyes	945 Kgs.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/24/84-ALC3/2012	Party Name: KUSUMGAR CORPORATES	Meet No/Date:32/84-ALC3/2012	Status:
	PVT. LTD.	15.11.2012	Approved

HQ File :01/84/050/00227/AM13/	RLA File :03/94/040/00397/AM13/	Lic.No/Date:0310706839 29.08.2012	
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Fabric made out of	21,000	Coating chemical namely	472.500 Kgs.
	Polyester draw textured	Kgs.	Polyurethene resin (XR-	
	yarn-150 and/or 300 denier		8041)	
	(coated), GSM-280+/-10%		Coating chemical namely	3150.000 Kgs.
			Polyurethene resin (Laripur-	
			5641)	
			Finishing chemical namely	1764.000 Kgs. (@
			Flame Retardant Tex-3	0.084 Kg./ Kg
			(Textile Assistants	content in the export
			Dispensing Agent)	product)
			Finishing chemical namely	147.000 Kgs. (@
			Bit Guard 3000 (Textile	0.007 Kg./ Kg
			Assistants Dispensing	content in the export
			Agent)	product)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Party Name: RABIA LEATHER INDUSTRIES PRIVATE LIMITED,	Meet No/Date:32/84-ALC3/2012 15.11.2012	Status: Deferred
HQ File :01/84/050/00236/AM13/			Defer Date: 20.12.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not furnished the following information/details in support of their proposal:-

- **i**)
- In the application, the firm has given four types of export product, but in their reply, they have indicated six type of export product.
 - The sizes of export products and calculation for requirement of inputs for each export product. 11)
 - Inputs of indigenous source in each export product separately.

Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 20.12.2012.

Case No.:1/32/84-ALC3/2012		15 11 2012	Status: Approved
HQ File :01/84/050/00287/AM13/		Lic.No/Date:0710090546 03.09.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

	S.No.	Export Product	Export	Import item	Quantity
I			Quantity		allowed
	1.	Dyed woven cotton fabrics with	9800 Sq.	Dyed woven cotton fabrics,	10,000 Sq.
		print/embroidery, GSM-230+/-	meter	GSM-230+/-10%	meter
		10%			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:7/32/84-ALC3/2012 Party Name: ACHIEVER APPARELS PVT. | Meet No/Date:32/84-ALC3/2012 ||Status:

		LTD.,	15.11.2012	Deferred
HQ File	:01/84/050/00293/AM13/		1	Defer Date: 20.12.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 20.12.2012.

	Case No.:7/24/84-ALC3/2012		Status: Deferred
6	HQ File :01/84/050/00230/AM13/	RLA File :03/95/040/00299/AM13/	Defer Date: 06.12.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 06.12.2012.

Case No.:6/32/84-ALC3/2012	, ,	15 11 2012	Status: Approved
HQ File :01/84/050/00292/AM13/		Lic.No/Date:1710005121 12.10.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester (PBT) Monofilament	13,810	Ultraduro B 4500 Natural	14,500 Kgs.

		Kgs.	Polybutylene Terephthalate	
2.	Articles made of Polyprophylene - Bobbins	4600 Kgs.	Polyprophylene Granules	4830 Kgs.
The R.A.	shall be advised to take necessary action	on subject to co	ompliance of other usual condit	ions.

Case No.:2	/32/84-ALC3/2012	Party Na	ime: APEX INT	ERNATIONAL	Meet No 15.11.201		Status: Approved
HQ File :01	IQ File :01/84/050/00288/AM13/			ll .		Date:6110000884 12	
submitted	: The Committee considered in this case. Accordingly, C etailed below:-			•		1 1	•
S.No.	Export Product		Export Quantity	Import item		Quantity allowed	
1.	Nylon 66 Monofilament (diameter= .10 mm to 1.0r cut hanks of maximum length.	nm) in	20.660 MT	Nylon 66 chips		21.693 MT (including 5% wastage)	

Case No.:3/32/84-ALC3/2012		15 11 2012	Status: Approved
HQ File :01/84/050/00289/AM13/		Lic.No/Date:0710091813 07.11.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

	S.No.	Export Product	Export	Import item	Quantity
9			Quantity		allowed
	1.	100% Natural Silk dyed/	44,554.400	100% Natural Silk fabrics,	45,000 Sq.
		printed/embroidered fabrics,	Sq. meter	GSM-54, width- 44/45"	meter
		GSM-54, width-44/45"		(Made of mainly 100%	
				Mulberry Raw Silk, without	
				mix of any other constituent	
				yarns)	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/32/84-ALC3/2012	-	15 11 2012	Status: Approved
HQ File :01/84/050/00290/AM13/		Lic.No/Date:0710091815 07.11.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

- 1					
	S.No.	Export Product	Export	Import item	Quantity
			Quantity		allowed
	1.	100% Natural Silk dyed/	44,554.400	100% Natural Silk fabrics,	45,000 Sq.
		printed/embroidered fabrics,	Sq. meter	GSM-54, width- 44/45"	meter
		GSM-54, width-44/45"		(Made of mainly 100%	
				Mulberry Raw Silk, without	
				mix of any other constituent	
				yarns)	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

10

	Deferred
HQ File :01/84/050/00291/AM13/ RLA File :05/23/040/00316/AM13/ Lic.No/Date:0510338585 07.11.2012	Defer Date: 20.12.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 20.12.2012.

MANUAL AGENDA CASES

(12)

Case No.577	M/s Textrade International Pvt. Ltd., Mumbai		
NC 32/AM-13, dt. 15.11.2012	File No.01/84/50/540/AM-06/DES-V		
Ratification of input output norms against Advance Authorization No.0310422451 dated 08.03.200			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Made ups made out of 55%	36,800	55% Linen 45% Cotton dyed	90,160 Meter
	Linen 45% Cotton dyed	Nos.	fabric, GSM-185+/-10%, width-	
	fabric, GSM-185+/-10%,		44/45"+/-10%, 1 meter = 1.12 Sq.	
	size=42"x84", 1 meter = 1.12		meter	

Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

Case No.578	M/s Textrade International Pvt. Ltd., Mumbai	
NC 32/AM-13, dt. 15.11.2012	File No.01/84/50/726/AM-06/DES-V	
Ratification of input output norms in respect of Advance Authorisation No.0310366597 dated		
10.02.2006.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Made ups made out of 55%	80,600	55% Linen 45% Cotton dyed	2,01,500
	Linen 45% Cotton dyed stripe	Nos.	fabric, GSM-185+/-10%, width-	Meter
	fabric, GSM-185+/-10%,		44/45"+/-10%, 1 meter = 1.12 Sq.	
			meter	
2.	Made ups made out of 55%	10,400	55% Linen 45% Cotton dyed	26,000 Meter
	Linen 45% Cotton dyed stripe	Nos.	fabric, GSM-205+/-10%, width-	
	fabric, GSM-205+/-10%,		44/45"+/-10%, 1 meter = 1.12 Sq.	
			meter	
3.	Made ups made out of 55%	4000 Nos.	55% Linen 45% Cotton dyed	10,000 Meter
	Linen 45% Cotton dyed stripe		fabric, GSM-185+/-10%, width-	
	fabric, GSM-185+/-10%,		44/45"+/-10%, 1 meter = 1.12 Sq.	
			meter	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.579	M/s Textrade International Pvt. Ltd., Mumbai
NC 32/AM-13, dt. 15.11.2012	File No.01/84/50/507/AM-07/DES-V
Ratification of input output norms against Advance Authorisation No.0310418351 dated 05.02.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Made ups made out of 55% Linen 45% Cotton dyed fabric, GSM-185+/-10%, size=42"x84", 1 meter = 1.12	Nos.	55% Linen 45% Cotton dyed fabric, GSM-185+/-10%, width-44/45"+/-10%, 1 meter = 1.12 Sq.	90,160 Meter
	Size-42 x84 , 1 meter - 1.12 Sq. meter		meter	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.580	M/s Niyaz Apparels, Chennai	
NC 32/AM-13, dt. 15.11.2012	File No.01/84/162/113/AM-13/DES-V	
Ratification of input output norms against Advance Authorisation No.0410016767 dated 07.08.2001.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and noted from the paper submitted that the applicant firm could not substantiate the requirement of fabric @ 3.95 sq. meter per piece. Therefore, the Committee has decided to maintain status quo in this case.

(16)

Case No.581	M/s Chelsea Mills, New Delhi	
NC 32/AM-13, dt. 15.11.2012	File No.01/84/162/438/AM-13/DES-V	
Ratification of Input Output Norms in respect of Annual Advance Authorization No. 0510323823		

dated 02.05.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 20.12.2012.

(17)

Case No.582	M/s CAPTEC, Chennai	
NC 32/AM-13, dt. 15.11.2012	File No.01/84/50/178/AM-13/DES-V	
Ratification of Input Output Norms in respect of Advance Authorization No.0410135073 dated		
26.03.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Tent – consists of panels and	6 Set	Silicon coated fibreglass cloth	1317.00 Sq. meter
	strips made of silicon coated		Zipper – 2 meters	Net to net
	fibreglass fabric		Zipper – 1 meter	Net to net
			Sewing Thread Twaron – 38%	Net to net with
			& Stainless steel- 62% (0.5 kg	accountability
			x 30 spool)	clause

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.583	M/s Madura Coats Pvt. Ltd., Madurai	
NC 32/AM-13, dt. 15.11.2012	File No.01/84/162/178/AM-13/DES-V	
Fixation of ad-hoc Norms in respect of Annual Advance Authorization No.3510039097 dated		
17.08.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Polyester/Polyester Corespun sewing thread made out of 70% Polyester Filament yarn+ 30% Polyester Staple fibre blend (Sewing thread of manmade filaments)		Polyester Filament yarn Polyester Staple fibre	52, 376 Kgs. 23,336 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.584	M/s Madhu India Deco Ltd., Lucknow
NC 32/AM-13, dt. 15.11.2012	File No.01/84/162/261/AM-13/DES-V
Enhancement of Kraft paper wast	tage from 10.19% to 15.42% to 100% EOU Scheme.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 20.12.2012.

(20)

Case No.585	M/s Chelsea Mills, Gurgaon
3.023 1 (6.030	112.5 0110.500 112

	NC 32/AM-13, dt. 15.11.2012	File No.01/84/162/298/AM-13/DES-V
Ī	Fixation of ad-hoc Norms under Annual Advance Authorization No.0510323823 dated 02.05.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed applicant firm has requested for enhancement of export product No.1 from 4530 Nos. to 5380 Nos. as well as quantity of import product. The Committee after deliberations decided that as it is Annual Advance Authorization and Norms Committee has already decided the input output norms, R.A. can decide the request of the firm (either enhance or reduce the quantity based on the same norms).

(21)

Case No.586	M/s Chelsea Mills, Gurgaon
NC 32/AM-13, dt. 15.11.2012	File No.01/84/162/228/AM-13/DES-V
Fixation of ad-hoc Norms under Annual Advance Authorization No.0510323823 dated 02.05.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to correct the typographical error made in the minutes of the NC meeting held on 06.09.2012 and enhancement in the export product of item No. 15(18) from 4350 Nos. to 12670 Nos. as well as quantity of import product.

In so far as enhancement in the export product of item No.15(18) is concerned, the Committee after deliberations decided that as it is Annual Advance Authorization and Norms Committee has already decided the input output norms, R.A. can decide the request of the firm (either enhance or reduce the quantity based on the same norms).

In so far as corrections of typographical errors are concerned, the Committee after deliberations decided to correct the same and re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No. (Sl.No.	Export Product	Export	Import item	Quantity allowed
in the list)		Quantity		
1A.(4A)	Girls flared jeans made from	13,105	98% Cotton 2% Spandex	25,947.5 Sq. meter
	98% Cotton 2% Spandex	Nos.	denim fabric, GSM-350+/-	
	denim fabric, GSM-350+/-		10%	
	10%, Style		Elastic	12,449.75 Meters
	No.253852/253798			with accountability
			Snap fastners	Net to net basis

			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis
			Fusible interlining	4324.65 Sq. Mtrs.
				with accountability
			100% Cotton dyed fabric,	5242 Sq. meter.
			GSM-105+/-10%	
1B.(4(B)	Girls flared jeans made from	11,295	98% Cotton 2% Spandex	22,364.10 Sq.
	98% Cotton 2% Spandex	Nos.	denim fabric, GSM-295+/-	meter
	denim fabric, GSM-295+/-		10%	
	10%, Style		Elastic	10,730.25 Meters
	No.253852/253798			with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis
			Fusible interlining	3727.35 Sq. Mtrs.
				with accountability
			100% Cotton dyed fabric,	4518 Sq. meter.
			GSM-105+/-10%	
2. (5)	Girls flared Denim pant	10,600	80% Cotton 20% Polyester	20,988 Sq. meter
	made from 80% Cotton	Nos.	denim fabric, GSM-350+/-	
	20% Polyester denim fabric,		10%	
	GSM-350+/-10%, Style		Elastic	10,070 Mtrs. with
	No. 254429/ 254437			accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis

			Key chain	Net to net basis
			Fusible interlining	3180 Sq. Mtrs.
				with accountability
3.(6)	Girls flared skirts made from	8850 Nos.	80% Cotton 20% Polyester	9912 Sq. meter
	80% Cotton 20% Polyester		denim fabric, GSM-350+/-	
	denim fabric, GSM-350+/-		10%	
	10%, Style No. 254829		Elastic	8407.50 Mtrs. with accountability
			Snap fastners	Net to net basis
			Sensors Tags	Net to net basis
			Zip fastners	Net to net basis
			Hangers	Net to net basis
			Fusible interlining	1770 Sq. Mtrs.
				with accountability
4.(7)	Infants & Girls denim flared	17,520	69% Cotton 30% Polyester	19,272 Sq. meter
	jeans made from 69%	Nos.	1% Spandex denim fabric,	
	Cotton 30% Polyester 1%		GSM-310+/-10%	
	Spandex denim fabric,		Snap fastners	Net to net basis
	GSM-310+/-10%, Style		Zip fastners	Net to net basis
	No.912911/ 915959/912915/915960		Elastic	16,644 Mtrs. with accountability
			Sensors Tags	Net to net basis
			Crystal Buttons	Net to net basis
			Fusible interlining	3504 Sq. Mtrs. with accountability
			100% Cotton dyed fabric, GSM-105+/-10%	5256 Sq. meter
5.(8)	Girls Boot Cut denim jeans made from 69% Cotton	2410 Nos.	69% Cotton 30% Polyester 1% Spandex denim fabric,	5543 Sq. meter

	30% Polyester 1% Spandex		GSM-310+/-10%	
	fat denim fabric, GSM-		Snap fastners	Net to net basis
	310+/-10%, Style		Zip fastners	Net to net basis
	No.236990		Elastic	2289.50 Meters
				with accountability
			Sensors Tags	Net to net basis
			Fusible interlining	795.30 Sq. Mtrs.
				with accountability
			70% Polyester 30% Cotton	964 Sq. meter
			dyed fabric, GSM-105+/-	
			10%	
6(9)	Girls flared denim	7770 Nos.	69% Cotton 30% Polyester	8702.40 Sq. meter
	embroidered skirts made		1% Spandex denim fabric,	
	from 69% Cotton 30%		GSM-300+/-10%	
	Polyester 1% Spandex		Snap fastners	Net to net basis
	fabric, GSM-300+/-10%,		Zip fastners	Net to net basis
	Style No.914389		Elastic	7381.50 Meters
				with accountability
			Sensors Tags	Net to net basis
			Fusible interlining	1554 Sq. Mtrs.
				with accountability
			70% Polyester 30% Cotton	2719.50 Sq. meter
			dyed fabric, GSM-105+/-	
			10%	
7 (10).	Infants & Girls flared denim	4650 Nos.	69% Cotton 30% Polyester	4092 Sq. meter
	embroidered skirts made		1% Spandex Denim fabric,	
	from 69% Cotton 30%		GSM-300+/-10%	
	Polyester 1% Spandex		Snap fastners	Net to net basis
	fabric, GSM-300+/-10%,		Zip fastners	Net to net basis

	Style No.912905/769071		Elastic	4417.50 Meters with accountability
			Sensors Tags	Net to net basis
			Fusible interlining	697.50 Sq. Mtrs. with accountability
8 (11)	Infants & Girls Pleated Long Dress made from 83% Cotton 17% Polyester	2437 Nos.	83% Cotton 17% Polyester Denim fabric, GSM-310+/- 10%	3582.39 Sq. meter
	Denim fabric, GSM-310+/-		Snap fastners	14,622 set
	10%, Style No.180823		Sensors Tags	Net to net basis
9. (12)	Girl's Roll up Sleeves Multiple Tiered Long Dress	11,000 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	31,570 Sq. meter
	made from 100% Cotton Denim fabric, GSM-155+/- 10%, Style No.914391/250108		Snap fastners	77,000 set
			Fusible interlining	2200 Sq. Mtrs. with accountability
10. (13)	Girls long flared/sleeves dress made from 100%	4025 Nos.	100% Cotton Denim fabric, GSM-155+/-10%	9941.75 Sq. meter
	Cotton Denim fabric, GSM-155+/-10%, Style		Fusible interlining	1006.25 Sq. Mtrs. with accountability
	No.892429		Sensors Tags	Net to net basis
11.(14)	Infants & Girls Long Tiered Dress made from 85% Cotton 15% Polyester	1640 Nos.	85% Cotton 15% Polyester denim Fabric, GSM-295+/-10%	2919.20 Sq. meter
	denim Fabric, GSM-295+/-10%, Style No. 373745		Snap fastners	Net to net basis
12. (15)	Girls Long Sleeve long jacket made from 100%	6974 Nos.	100% Cotton dyed fabric, GSM-235+/-10%	14,994.10 Sq. meter

	Cotton dyed fabric, GSM-235+/-10%, Style		100% Cotton dyed fabric, GSM-110+/-10%	6276.60 Sq. meter
	No.292689		100% Polyester dyed fabric, GSM-210+/-10%	3835.70 Sq. meter
			Sensors Tags	Net to net basis
			100% Cotton Tape	40,449.20 Mtrs.
			Fusible interlining	4184.40 Sq. Mtrs. with accountability
13. (16)	Boot Cut Girls Pants made from 98% Cotton 2% Spandex dyed Corduroy	2150 Nos.	98% Cotton 2% Spandex dyed Corduroy fabric, GSM-285+/-10%	4515 Sq. meter
	fabric, GSM-285+/-10%,		Snap fastners	Net to net basis
	Style No. 268042/268043		Rivets	8600 Set
14.(17)	Infants long dress with diaper made from 100%	4050 Nos.	100% Cotton Denim fabric, GSM-295+/-10%	3564 Sq. meter
	Cotton Denim fabric, GSM-295+/-10%, Style No.306450/356093/362581		Snap fastners	12,150 set
15. (18)	Infant's jeans made from 80% Cotton 18% Polyester 2% Spandex stretch denim	4350 Nos.	80% Cotton 18% Polyester 2% Spandex stretch denim fabric. GSM-295+/-10%	3349.50 Sq. meter
	fabric. GSM-295+/-10%,		Snap fastners	8700 set
	Style No.306379/356066/		Rivets	13,050 Set
	362272		Sensors Tags	Net to net basis
			Fusible interlining	957 Sq. Mtrs. with accountability
16. (19)	Infants & Girls pants made	5180 Nos.	100% Cotton dyed fabric,	5957 Sq. meter

	from 100% Cotton dyed fabric, GSM-276+/-10%, Style No. 345667/293528/397149		GSM-276+/-10% Snap fastners Zip fastners Rivets Sensors Tags Fusible interlining	Net to net basis Net to net basis 15,540 Set Net to net basis 1036 Sq. Mtrs. with accountability
17. (20)	Infants Long Jumper/ Skirts all with multiple tiers at bottom with diaper made from 90% Cotton 10% Polyester denim fabric, GSM-205+/-10%, Style No. 237679	2080 Nos.	90% Cotton 10% Polyester denim fabric, GSM-205+/- 10% Snap fastners Hasp & Sliders Fusible interlining	2392 Sq. meter 8320 Set 4160 Set 520 Sq. Mtrs. with accountability

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.587	M/s Maharani of India, New Delhi	
NC 32/AM-13, dt. 15.11.2012	File No.01/84/50/346/AM-12/DES-V	
Ratification of Input Output Norms in respect of Advance Authorization No.0510314842 dated		
18.01.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of import item No.1 as per amendment sheet issued by the CLA, New Delhi in the minutes of the NC meeting held on 10.05.2012. Accordingly, the Committee after deliberations decided to amend the description of import item No.1 and the import item No.1 may be read as 'Flat Sequins 8 mm' in place of 'Flat Sequins 8 cm'.

(23)

Case No.588	M/s Imperial Readymade Garments Factory India Pvt. Ltd.,		
	Chennai		
NC 32/AM-13, dt. 15.11.2012	File No.01/84/50/146/AM-10/DES-V		
Ratification of Input Output Norms in respect of Advance Authorization No.0410108432 dated			
13.10.2009.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 13.12.2012.
